

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): SOUTH WEST P.S.(थाना): VASANT KUNJ NORTH Year(वर्ष): 2020 FIR No(प्र.सू.रि.सं.): 0004 Date : 05/01/2020

2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):
- IPC 1860 323/341/506/34
- PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT, 1984 3

3. Occurrence of Offence (अपराध की घटना):

(a) Day(दिन): SATURDAY Date From(दिनांक से): 04/01/2020 Date To(दिनांक तक): 04/01/2020
Time Period (समय अवधि): Time From (समय से): 06:00 hrs Time To (समय तक): 06:00 hrs
(b) Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई): Date(दिनांक): 05/01/2020 Time (समय): 20:43 hrs
(c) General Diary Reference (रोजानामचा संदर्भ): Entry No.(प्रविष्टि सं.): 085A Time (समय): 20:49 hrs

4. Type of Information (सूचना का प्रकार): Written

5. Place of Occurrence (घटनास्थल):

(a) Direction and Distance from P.S (थाना से दूरी और दिशा): EAST , 3 Km(s) Beat No(बीट सं.): 05
(b) Address(पता): ,CIS OFFICE JNU
(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर है):
Name of P.S(थाना का नाम): District(ज़िला):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name(नाम): SHYAM SINGH (S/O) UNKNOWN
(b) Date/Year of Birth (जन्म तिथि /वर्ष): 1980 Nationality (राष्ट्रीयता): INDIA
(c) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि): Place of Issue (जारी करने का स्थान):
(d) Occupation (व्यवसाय):
(e) Address(पता): JNU SECURITY ADMIN BLOCK, VASANT KUNJ NORTH, SOUTH WEST, DELHI, INDIA, 6399179863,

7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध /अज्ञात अभियुक्त का का पुरे विवरण सहित वर्णन):

8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY

9. Particulars of the properties stolen/involved (attach separate sheet if necessary):

Sl.No. (क्र.सं.)	Property Type(Description)	Est. Value(Rs.)(मूल्य (रु में))
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10. Total value of property stolen (चोरी हुई सम्पत्ति का कुल मूल्य):

11. Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण नं., यदि कोई हो):

12. F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

Jawaharlal Nehru University security department security/17/2020 date 04.01.2020 To SHO Vasant Kunj police station (North) New Delhi sir this is to inform you that the CIS office was closed down during the whole night of 3/4th January 202. Since the entire registration process was halted due to the lockdown of the CIS office, an effort was made by the CIS Staff with the help of JNU security guards to open the office at 6 am in the morning of 4th January 2020. At this time, the following indulged in physical violence, pushed the lady guards, verbally abused them and threatened them with dire consequences, if they would open the lock of the CIS office. Aishe ghosh , Saket Moon, Satish yadav, Sarika chaudhary , G suresh, Krish Jaiswal, Vivek kumar, Gautam Sharma, Vaskar. V. mech, Apekha Priyadarshi, Shreya ghosh, Sweta Kashyap, Sambhavitt siddhi, Vivek kumar pandey, Raju kumar, Manas kumar, Chunchun yadav , Kamaran, Dolan, Geeta kumari. Indulged in physical violence pushed the lady guards, verbally abused them and threatened them with dire consequences, if there would open the lock of the CIS office a few of the security guards were beaten up by the agitating students and they were injured. A Few CIS staff managed to enter the office and restored the information system which had been shut down by agitating students the previous day. After sometime a large number of student agitators entered the office abused the staff and forced them out of the office preventing the public servants from performing their official duties. The University administration immediately informed the police About the incidence. A police team led by SHO Vasant Kunj North police station visited the site and took stock of the situation and left after sometime. At around 1 p.m. as per the security report a group of student agitators again entered the CIS office from the back door by breaking open the glass door. They illegally trespassed the University property with the criminal intention to damage to the public property once inside they damaged the servers and made it dysfunctional and severely damaged the fiber optic cables power supplies and broke the biometric systems inside the room. You are requested to file an FIR against the above named students appropriate action. As per the honorable High Court orders dt 09.08.2017 and Dt 11.12.2019 (copy attached) any form of gathering, dharna and protests are prohibited within 100 metres from the Administration Building the said office is within 100 metre from the Administration Building and allow part of administration infrastructure. In view of the above it is also requested to Station police personnel in the university during the registration period so that semester registration process for thousands of the students is not affected. This has the approval of competent authority. CC: commissioner of police, Delhi DCP South, New Delhi, Registrar, JNU. SD English chief Security Officer. SD English Shyam Singh (JNU Security Admin Block 6399179863 04 Jan 2020. To the duty officer PS Vasant Kunj North New Delhi from the contents of the complaint prima facia a case U/S 323/341/506/34 IPC & RW 3 PDPP Act is made out. Please register the case and hand over investigation to me. SD English SI Hemant D- 5128 PIS – 16100135, PS V.K.North Dt -05/01/2020 कार्यवाही पुलिस स्वयं थाना लेख की प्रस्तुती पर FIR के उपरोक्त अपराध को register CCTNS किया गया फिर FIR Computerize copy व मूल रूप मे लेख आदेशानुसार SHO साहब SI Hemant साहब को दी गयी। FIR DO साहब से check कराकर बाद सन्तुष्टि submit की गयी। अन्य प्रतियाँ डाक के माध्यम से उच्च अधिकारियों की सेवा मे भेजी जायेगी।

13. Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद् सं.2.में उल्लेख धारा के तहत है):

(i) Registered the case and took up the investigation:

OR (या)

(प्रकरण दर्ज किया गया और जांच के लिए लिया गया):

(ii) Directed (Name of the I.O.)(जांच अधिकारी का नाम): HEMANT

Rank (पद):

SI (SUB-INSPECTOR)

No(सं.): 16100135

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR(या)

(iii) Refused investigation due to(जांच के लिए):

OR (के कारण इंकार किया या)

(iv) Transferred to P.S(name)(थाना):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant, free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14. Signature / Thumb Impression of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): RAMESH KUMAR

Rank (पद): ASST. SI (ASSISTANT SUB-INSPECTOR)

No.(सं.): 28881183

15. Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):